

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 26.04.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 125/2022 & IA No. 293/2022	Malabar Hotels P Ltd & 4 Ors V Sriharan Sripathmanathan & \$ Ors	King & Patridge	
2.	Comp App (AT)(CH)(Ins) No. 126/2022 & IA No. 295 & 296/2022	Sanjay Jalan V Swamy Traders & Anr	Aparajitha Vishwanath	Avinash Krishnan Caveator
3.	Comp App (AT)(CH)No. 18/2022 IA No.208/2022	RBG Trading Corporation P Ltd. & 2 Ors V Sulochana Gupta & 2 Ors WITH	Arun C. Mohan	Sukumar Nainam Oommen Caveator for R1 & R2
4.	Comp App (AT)(CH) No. 19/2022	RBG Enterprises Pvt. Ltd & 2 Ors V Sulochana Gupta & 2 Ors WITH	Arun C. Mohan	Sukumar Nainam Oommen Caveator for R1 & R2
5.	Comp App (AT)(CH) No. 20/2022	RBG Retail Pvt. Ltd & 2 Ors & 2 Ors V Sulochana Gupta & 2 Ors	Arun C. Mohan	Sukumar Nainam Oommen Caveator for R1 & R2
6.	Comp App (AT)(CH) No. 24/2022 & IA No. 242/2022	Vishnukant Gupta V RBG Financial Services P Ltd & 6 Ors	Arun C. Mohan	
7.	Comp App (AT)(CH)(Ins) No. 130/2022 & IA No. 309 & 310/2022	M/S.Milan Textiles Enterprises Pvt Ltd V City Union bank Ltd & anr	T.Lajapathi Roy	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	TA No. 194/2021 in Comp App (AT) (Ins) No. 469/2021 (IA No. 1205,1206 & 1207/2021)	Income Tax Department Through Deputy Commissioner of Income Tax V ILC Industries Ltd & 2Ors	Zoheb Hossain	Ankur S. kulkarni
9.	Comp. App (AT)(CH)(Ins) No. 317/2021 (IA No. 662/2021)	S. Radhakrishnan V Auromatrix Hotels P Ltd & 2Ors	A.K. Mylsamy P.S. Suman	Sathiyarayanan R2 Pavithra Dayalan R3 R1 Served

10.	Comp App (AT)(CH)(Ins) No. 348/2021 & IA No. 723 & 724/2021	C.V. Paulson V Siemens Financial services P Ltd With	V. P. Raman K. Seshasayee	
11.	Comp App (AT)(CH)(Ins) No. 349/2021 & IA No. 725 & 726/2021	Smiotha Ajith V Siemens Financial services P Ltd	V. P. Raman K. Seshasayee	
12.	Comp App (AT)(CH)(Ins) No. 104/2022	Sulochana Cotton Spinning Mills P Ltd V Regen Powertech P Ltd & Anr	Ramani & Shankar	

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
13.	TA No. 89/2021 (Comp App (AT)(Ins) No. 791/2020	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr WITH	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1
14.	TA No. 90/2021 (Comp App (AT)(Ins) No. 926/2020	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App (AT)(CH)(Ins) No. 182/2021	Prakash Balasundaram & 9 ors V Shivdutt Bananje & 2 ors With	Ashwariya Sinha Alok Singh Shubhi Sharma	Raghuram Cadambi R1 (Vakalat not filed) Naman Jabak R2 & R3 (Vakalat not filed)
16.	Comp App (AT)(CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 ors V Shivdutt Bananje & 37 ors	Ashwariya Sinha Alok Singh Shubhi Sharma	Anant Merathia R1
17.	Comp App (AT)(CH) No. 38/2021 & IA No.526,527 & 528/2021	HMT Limited V The Liquidator for HMT Bearings Ltd	G. Sai Prasen Mithun Shashank	The Liquidator HMT Bearings Ltd Respondent served on 7.12.2021 Y. Suryanarayana (Vakalat not filed)
18.	Comp App (AT)(CH)(Ins) No. 336/2021	V.S. Palanivel V P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt. Ltd. With	APR Associates	
19.	Comp App (AT)(CH)(Ins) No. 339/2021 & IA No. 701 & 702/2021	V.S. Palanivel V P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt Ltd & Anr With	APR Associates	
20.	Comp App (AT)(CH)(Ins) No. 343/2021 & IA No. 709,710 & 711/2021	V.S. Palanivel V P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt Ltd & Anr	APR Associates	

21.	Comp App (AT)(CH)(Ins) No. 208/2021 & IA No. 416/2021 & 417/2021	A. Sennimalai Suspended Director of Dharani Sugars and Chemicals Ltd. Vs Bank of India & Anr	T.k.Bhaskar Srinath Sridevan K. Harishankar	T. Ravichandran-R1 Savitha Devi Rp
22.	TA No.156/2021 in (Comp App (AT)(Ins) No.994/2020)	Sandhya & Co. V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A.Pavgi
23.	TA No.157/2021 in (Comp App (AT)(Ins) No.995/2020) & IA No. 207/2022	Sri Adinath Enterprises V S.Rajendran, RP of Vasam Health Care P. Ltd With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A.Pavgi
24.	TA No.158/2021 in (Comp App (AT)(Ins) No.996/2020)	Jai Jinendra Enterprises V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
25.	TA No.159/2021 in (Comp App (AT)(Ins) No.997/2020)	Vijayalakshmi Enterprises V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
26.	TA No.160/2021 in (Comp App (AT)(Ins) No.998/2020)	V.S. Enterprises V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
27.	TA No.161/2021 in (Comp App (AT)(Ins) No.999/2020)	H.S. Syndicate V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
28.	TA No.162/2021 in (Comp App (AT)(Ins) No.1000/2020)	Hemant Mehta & Sons HUF V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
29.	TA No.163/2021 in (Comp App (AT)(Ins) No.1001/2020)	Vipul Investment V M. Mahesh With	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi
30.	TA No.164/2021 in (Comp App (AT)(Ins) No.1002/2020)	Hemanth & Co. V M. Mahesh	Raj Jhabakh Anandh K	Ms. Yajura Devi Mr. Anant, A. Pavgi

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1. Notice Board

2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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